

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 129(ND)/11

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
15.09.2017**

**NAME OF THE COMPANY:** Sh. Shiv Ratan Khadawat & Ors. V/s Shivam  
Adhesive Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s) :	Mr. Ankit Shah, Advocate		
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	For the Respondent (s) :	Mr. Divesh Sharma, Advocate		
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**ORDER**

It is submitted by the Ld. Counsel for the Petitioner in CP No. 42/2011 (who is also the Respondent No.2 in CP No. 129/2011) that the English translations of documents have been filed. The opposite parties have also taken necessary steps.

To come up on 7<sup>th</sup> November, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**